

DIVISION BENCH
COURT - II

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/182(KB)2017
IA(I.B.C)/308(KB)2022, IA(I.B.C)/701(KB)2021,
IA(I.B.C)/753(KB)2021, IA(I.B.C)/646(KB)2021,
IA(I.B.C)/309(KB)2022, IA(I.B.C)/1272(KB)2020,
IA(I.B.C)/873(KB)2021, IA(I.B.C)/1175(KB)2020,
IA(I.B.C)/1251(KB)2022, IA(I.B.C)/673(KB)2021,
IA(I.B.C)/476(KB)2021, IA(I.B.C)/1096(KB)2021,
IA(I.B.C)/694(KB)2020, IA(I.B.C)/875(KB)2021,
IA(I.B.C)/1053(KB)2020, COMP.APPL/914(KB)2020,
IA(I.B.C)/235(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	GUJRAT NRE COKE LTD.
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Arjun Asthana, Adv.] For the Liquidator
Mr. Rishav Dutt, Adv.]
Ms. Debarati Das, Adv.]
Mr. Sumit Binani.] Liquidator in person.

Mr. Vipul Jai, Adv.] For the Applicant in IA No. 235 of 2024

ORDER

1. Ld. Counsel/Authorised Representative for the parties present.
2. List this matter for arguments on **08.02.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.